

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.9 - IA/755(AHM)2024  
in  
**CP(IB)/334(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Rekha Pankaj Maheshwari Prop. Shree Laxmira Alloys  
V/s  
Dharma Extrusions Private Limited

.....**Applicant**

.....**Respondent**

**Order delivered on: 10/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Atul Sharma Adv. a.w Ms. Aditi Sharma, Adv.  
For the Respondent :

**ORDER**

**IA/755(AHM)2024**

Hard copy not received.

Applicant is directed to file the same today itself.

List for further consideration on 04.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**